

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH :

AT HYDERABAD

OA No. 964/92

Date of Judgement : 24-11-92

BETWEEN

Sk. Farooq : Applicant

AND

1. The Chief Postmaster-General
Andhra Pradesh Circle,
Hyderabad.
2. The Postmaster-General,
Hyderabad Region, Hyderabad
3. Superintendent of Post Offices,
Sangareddy Division, Sangareddy.

: Respondents

COUNSEL FOR THE APPLICANT : Mr. S. Ramakrishna Rao

COUNSEL FOR THE RESPONDENT : Mr. N.R. Devaraj

CORAM

Hon'ble Shri R. Balasubramanian : Member (Admn.)

Hon'ble Shri T. Chandrasekhara Reddy : Member (Judicial)

(Judgement of the Division Bench as per Shri R. Balasubramanian, Member (Admn.)

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This application is filed seeking a direction to the respondents to promote him as HSG-II in accordance with letter No. ST/5-2/BCR dated 4-3-92 of the first respondent wherein he had been promoted to the said cadre w.e.f. 1-10-1991. Even after the receipt of this letter from Respondent 1, Respondent 3 had not implemented the order on the plea that his case for promotion was not considered by the D.P.C. For this

contd...2

(27)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, HYDERABAD BENCH
AT HYDERABAD

P.A.No. 964/92

T.A.No.

Dt. of Decision: 24-11-92

Shaik Farooqui

Petitioner

S. Ramakrishna Rao

Advocate for
the Petitioner
(s)

Versus

1. Chief Postmaster-General, AC, Hyd.
2. PMG, Hyd. Region, Hyderabad.
3. Supdt. of Post offices, Sangareddy divn.

Respondent.

N.R. Devaraj.

Advocate for
the Respondent
(s)

CORAM:

THE HON'BLE MR. R. Balasubramanian, Member (Admn.)

THE HON'BLE MR. T. Chandrasekhara Reddy, Member (Judicial)

1. Whether Reporters of local papers may be allowed to see the judgment?
2. To be referred to the Reporters or not?
3. Whether their Lordships wish to see the fair copy of the Judgment?
4. Whether it needs to be circulated to other Benches of the Tribunal?
5. Remarks of Vice-Chairman on Columns 1,2,4 (to be submitted to Hon'ble Vice-Chairman where he is not on the Bench.)

av1/

HRBS
M(A)

HTCSR
M(J)

O.A- 964/92

W.M. (b) 11/11/92
TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD

THE HON'BLE MR

AND

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR, REDDY:
M(JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

Dated: 3/11/1992

ORDER/JUDGMENT:

R.A. / C.A. / M.A. No.

O.A. No. 964/92

T.A. No.

(wp. No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

Dismissed

Dismissed as withdrawn

Dismissed for default

M.A. Ordered/Rejected

No orders as to costs.

pvm

